

Pay revision cases in Nav Nalanda, Mahavihar, Nalanda

642. SHRI ARVIND KUMAR SINGH: Will the Minister of CULTURE be pleased to state:

- (a) the details of pay-scale revision cases pending in Nav Nalanda Mahavihar, Nalanda;
- (b) since when these are pending and for what reasons;
- (c) by when revision process would be completed so that the pending arrears could be given to the affected parties;
- (d) whether Government would enquire into the matter to fix the responsibility for pendency of revision and recover the interest on pending amount from the guilty; and
- (e) if so, the details in this regard and if not, the reasons therefor?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) Consequent upon the implementation of the Sixth Central Pay Commission, pay scales of the employees of NNM have been revised and payment of arrears to this effect have since been made. No pay-scale revision cases are pending in Nava Nalanda Mahavihar at present.

(b) to (e) Do not arise.

Permission to do worship in places of worship

643. SHRI MOHAMMED ADEEB: Will the Minister of CULTURE be pleased to state:

- (a) since when the Muslim Organizations have been requesting for permission to do worship in the places of worship which are with Archaeological Survey of India (ASI);
- (b) the details of places in respect of which permission has been granted and those in respect of which permission has not been given so far; and
- (c) the action being taken to expedite permission in these matters and the steps being taken to make required changes in the law if any?